

GOVERNMENT OF INDIA  
MINISTRY OF DRINKING WATER & SANITATION

**LOK SABHA**

**UNSTARRED QUESTION NO. 853**

**TO BE ANSWERED ON 07.02.2019**

**Details of Schemes and Proposals**

† **853. SHRI NARANBHAI KACHHADIYA:**

**SHRI BIDYUT BARAN MAHATO:**

**SHRI P.P. CHAUHAN:**

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) the details of the schemes launched by the Government under the Ministry of Drinking Water and Sanitation since the year 2014 till date along with the details of the targets set and the achievements made under each of these schemes, year-wise;
- (b) the details of the proposals received from various States along with the proposals approved by the Union Government under the schemes sponsored by the Ministry, State-wise;
- (c) the details of the funds allocated and utilized for implementation of various schemes of this Ministry during each of the last four years and the current year, Scheme-wise and State-wise; and
- (d) whether the Government has set any time-limit for completing the pending schemes and if so, the details thereof?

**ANSWER**

**MINISTER OF STATE DRINKING WATER AND SANITATION  
(SHRI RAMESH CHANDAPPA JIGAJINAGI)**

(a) Ministry of Drinking Water and Sanitation is implementing two main scheme/programmes namely - Swachh Bharat Mission-Gramin (SBM-G) and National Rural Drinking Water Programme (NRDWP).

SBM(G) was launched on 2<sup>nd</sup> October, 2014 with the aim to attain Open Defecation Free India by 2nd October, 2019 by providing access to toilet facilities to all rural households in the country.

As a part of SBM-G, GOBAR-Dhan (Galvanizing Organic Bio-Agro Resources) scheme was launched by the Ministry on 30.04.2018 with an aims to positively impact village cleanliness and generate wealth and energy from cattle and organic waste. The scheme also aims at creating new rural livelihood opportunities and enhancing income for farmers and other rural people.

Under centrally sponsored National Rural Drinking Water Programme (NRDWP) started in 2009, this Ministry provides technical and financial assistance to States for improving coverage of safe drinking water in rural areas. Within this Programme, there are 3 focused sub-programmes also namely (i) Rural Water Supply & Sanitation Project [for Low Income States i.e. Assam, Bihar, Jharkhand and Uttar Pradesh] (ii) National Water Quality Submission (NWQSM) [for Arsenic & Fluoride affected habitations] and (iii) Swajal [community demand driven programme of preferably solar powered single village piped water supply schemes in Aspirational districts identified by NITI (National Institution for Transforming India)] Aayog to help in increasing the outreach of drinking water in underserved rural areas].

The SBM(G) is a demand driven programme and hence no fixed year-wise targets are set, whereas, year-wise number of individual household latrines (IHHLs) constructed under the programme are 58,27,108 in 2014-15, 1,26,14,965 in 2015-16, 2,19,83,810 in 2016-17, 3,03,11,019 in 2017-18 and 2,18,52,921 in 2018-19. So far, 27 States, 601 Districts, 5,928 Blocks, 2,46,093 GPs and 5,50,038 Villages have been declared Open Defecation Free (ODF).

The targets and achievements of coverage (Nos. of habitations) under NRDWP during last four years and current year are as under:

Financial Year	Target	Achievements
2014-15	142098	136117
2015-16	56191	85888
2016-17	55398	61042
2017-18	68770	53411
2018-19	61273	35668
(As on 04.02.2019)		

(b) to (d) Under SBM-G, States/ Union Territories submit their Annual Implementation Plans (AIPs) and after examination of the same and the discussion with the State/UT Governments, the Ministry approves the same. Ministry received 32 AIPs, one from each State/UTs except for Goa, Chandigarh, Lakshadweep, National Capital Territory Delhi, during 2018-19, and all were approved.

GOBAR-DHAN Scheme has been taken up by 22 States, and State Technical Advisory committee has been formed in all 22 States that are implementing the scheme.

Under NRDWP, the proposal of schemes / projects to be taken up are decided by the State Governments themselves and are not required to be sent for approval to this Ministry as Rural Water Supply is State subject and this Ministry only provides financial & technical assistance to improve the coverage of drinking water supply in rural habitations.

The details of the funds allocated and utilized under SBM-G and NRDWP of this Ministry during last four years and current year, state-wise, are at **Annexure-I** and **Annexure-II**, respectively.

SBM-G was launched on 2nd October, 2014 with the aim to attain Open Defecation Free India by 2nd October, 2019 by providing access to toilet facilities to all rural households in the country. While providing assistance by the Ministry through NRDWP, thrust is on providing safe drinking water to all rural population with piped water supply at the earliest.

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## Annexure-I

## Statement referred to in part (c) of the reply to Lok Sabha Un-Starred Question No. 853 for 07-02-2019

State/UT-wise details of Central share funds released and utilised by the State during the last 4 years and the current year under SBM-G (Rs. in crore)										
State/UT	2014-15		2015-16		2016-17		2017-18		2018-19	
	Release	Exp.	Release	Exp.	Release	Exp.	Release	Exp.	Release	Exp.
A & N ISLANDS			3.40	0.00	3.00	0.20	30.72	5.92	0.00	11.85
ANDHRA PRADESH	116.10	93.96	234.17	292.09	342.21	415.07	1219.88	1255.91	690.58	709.52
ARUNACHAL PRADESH	14.61	14.26	38.71	29.40	65.09	65.05	137.30	57.09	25.66	33.25
ASSAM	185.78	120.44	474.27	484.35	747.58	568.23	1171.95	721.63	441.05	778.06
BIHAR	0.00	104.59	221.55	326.40	131.86	148.69	875.92	153.80	2943.69	2008.41
CHHATTISGARH	28.12	17.72	144.72	263.24	584.46	408.88	677.83	570.47	224.25	241.54
D & N HAVELI	0.00	0.00	0.00	0.00	0.00	0.00	17.68	0.00	0.00	16.59
DAMAN & DIU							2.00	0.00	0.10	1.73
GOA	0.00	0.00	1.05	4.83	0.00	0.00	0.52	5.77	0.00	15.15
GUJARAT	156.07	154.17	478.22	575.90	751.23	626.48	466.04	395.60	0.00	87.11
HARYANA	5.93	61.52	32.76	73.80	68.79	34.20	39.66	34.43	70.24	6.28
HIMACHAL PRADESH	130.17	30.12	4.37	71.42	117.30	81.37	20.68	24.44	0.00	17.77
JAMMU & KASHMIR	103.08	4.66	4.05	67.45	59.51	53.19	202.38	164.53	278.37	180.28
JHARKHAND	23.05	75.48	97.32	266.99	455.46	423.44	698.66	560.57	753.02	436.46
KARNATAKA	312.57	440.87	450.77	444.21	419.56	399.53	983.39	773.39	369.86	497.40
KERALA	33.97	21.97	8.50	17.03	196.28	137.52	59.36	17.92	12.47	13.52
MADHYA PRADESH	0.00	222.87	374.33	819.89	1210.77	1121.10	1380.61	757.38	590.94	794.77
MAHARASHTRA	236.11	257.08	567.45	644.50	528.94	616.11	1235.34	839.04	1352.92	586.07
MANIPUR	9.18	19.93	44.19	53.60	27.28	4.54	77.02	6.10	37.53	31.64
MEGHALAYA	0.00	36.67	35.65	56.13	75.70	41.13	153.89	77.06	0.00	56.24
MIZORAM	0.00	2.57	3.32	7.27	10.98	4.31	46.24	31.73	4.98	6.84
NAGALAND	20.87	0.76	10.83	28.10	64.12	44.12	71.41	8.28	59.93	60.31
ODISHA	65.84	107.41	571.50	1197.06	863.65	868.28	457.02	463.61	1052.27	819.66
PUDUCHERRY	2.00	0.00	4.40	0.00	0.00	2.65	50.25	9.37	0.00	20.24
PUNJAB	0.00	7.66	38.70	59.55	197.02	73.26	283.48	42.99	0.00	26.62
RAJASTHAN	271.57	311.30	938.73	1307.23	777.30	1065.63	981.51	848.21	373.50	314.08
SIKKIM	3.89	5.19	6.12	5.90	6.87	2.85	12.98	1.01	1.96	2.26
TAMIL NADU	205.12	138.09	78.94	560.54	537.02	506.17	865.94	784.86	451.25	247.63
TELANGANA	105.62	46.55	128.39	157.53	135.72	173.63	481.94	305.68	515.05	386.07
TRIPURA	50.65	16.81	38.89	52.90	24.98	20.03	24.00	16.32	58.47	99.02
UTTAR PRADESH	237.99	256.83	565.39	571.91	1153.33	1131.74	3155.37	2688.06	6592.64	6188.55
UTTARAKHAND	40.52	43.70	49.37	71.72	348.05	149.55	146.69	175.05	65.80	80.85
WEST BENGAL	371.52	469.16	712.92	911.02	655.50	838.58	583.23	431.46	267.12	175.53
<b>Total</b>	<b>2730.33</b>	<b>3082.32</b>	<b>6362.96</b>	<b>9421.95</b>	<b>10559.58</b>	<b>10025.49</b>	<b>16610.88</b>	<b>12227.70</b>	<b>17233.64</b>	<b>14951.28</b>

Source: MDWS IMIS

## Statement referred to in part (c) of the reply to Lok Sabha Un-Starred Question No. 853 for 07-02-2019

State/UT-wise details of Central share funds released and utilised by the State during the last 4 years and the current year under NRDWP (In Rs. crore)Source: MDWS IMIS

S.No.	State	(Rs.in Crore)														
		2014-15			2015-16			2016-17			2017-18			2018-19 (as on 4.2.2019)		
		Allocation	Release	Expenditure	Allocation	Release	Expenditure	Allocation	Release	Expenditure	Allocation	Release	Expenditure	Allocation (BE)	Release	Expenditure
1	ANDAMAN & NICOBAR	0.86	0.81	0.43	0.38	0.16	0	0.45	0.22	0	0.43	0	0	0.62	0.31	0
2	ANDHRA PRADESH	372.43	369.65	418.96	156.69	170.05	190.6	181.02	204	157.38	159.51	233.09	267.03	197.56	185.85	69.43
3	ARUNACHAL PRADESH	87.21	86.83	96.5	58.08	65.4	66.23	100.89	92.84	95.71	77.51	63.08	62.93	96.95	90.89	50.52
4	ASSAM	501.1	585.32	586.83	268.26	277.58	216.19	401.43	348.06	203.09	524.1	474.8	387.2	567.89	202.01	212.08
5	BIHAR	441.07	399.11	381.9	229.6	202.73	295.38	311.7	373.81	473.29	394.53	355.6	216.21	476.63	234.84	85.06
6	CHHATTISGARH	159.08	150.74	173.08	63.69	60.83	64.64	70.65	84.28	65.66	64.33	49.84	49.89	95.47	48.19	34.12
7	GOA	4.61	0	0	2.08	1.66	0	2.44	1.19	3.35	2.32	0	1.83	3.34	1.67	2.77
8	GUJARAT	509.48	405.58	491.44	240.13	229.46	265.75	281.14	278.5	265.16	231.62	290.86	315.14	237.09	222.27	213.44
9	HARYANA	218.09	272.93	228.82	97.65	122.65	149.07	114.53	111.53	114.2	118.95	88.82	87.34	81.88	76.76	82.22
10	HIMACHAL PRADESH	131.84	120.89	119.21	65.2	58.77	65.29	69.65	83.31	64.73	66.02	101.85	129.42	91.12	85.43	61.19
11	JAMMU & KASHMIR	461.33	454.41	458.03	199.4	192.12	202.72	232.88	225.14	219.94	222.26	325.33	344.86	309.07	212.46	125.41
12	JHARKHAND	169.86	175.18	206.64	126.85	132.09	133.7	115.86	131.74	157.89	172.68	209.09	171.47	207.97	80.82	98.1
13	KARNATAKA	623.2	546.1	620.64	307.62	278.08	349.52	360.07	343.72	339.83	290.86	365.81	272.77	331.04	233.44	307.31
14	KERALA	115.59	124.1	131.86	52.78	48.05	64.45	62.54	75.22	74.21	56.88	95.16	95.53	90.37	84.86	81.74
15	MADHYA PRADESH	397.18	440.18	399.94	181.76	193.73	381.15	213.87	232.26	212.48	195.67	135.51	163.35	274.09	243.62	233.25
16	MAHARASHTRA	780.06	748.23	901.96	344.16	330.88	567.02	413.57	404.45	412.32	338.13	282.47	187.84	474.16	239.06	126.05
17	MANIPUR	90.35	88.54	92.25	28.98	27.92	43.44	41.83	39.38	18.87	32.2	66.25	68.3	40.25	37.73	48.62
18	MEGHALAYA	59.61	54.5	65.98	30.52	31.24	30.97	42.02	40.42	50	41.86	85.91	87.43	52.43	49.15	26.57
19	MIZORAM	42.43	34.5	44.35	17.71	17.32	23.16	25.33	24.49	24.82	22.4	46.1	25.93	28	26.25	34.31
20	NAGALAND	108.19	96.44	81.45	39.27	34.53	61.9	37.93	36.84	36.2	27.66	17.88	18.77	34.72	17.36	17.36
21	ODISHA	205.69	230.67	266.87	96.9	103.19	163.61	114.99	134.96	100.14	102.69	83.59	93.48	154.99	77.5	100.72
22	PUDUCHERRY	1.62	0	0	0.74	0	0	0.86	0.29	0	0.82	0	0	1.29	0	0
23	PUNJAB	93.88	97.38	90.23	39.77	42.79	36.57	46.02	51.89	53.56	115.25	173.29	103.64	125.97	119.41	71.79
24	RAJASTHAN	1,194.46	1,304.64	1,386.70	547.17	526.75	480.21	1,114.55	1,072.92	681.21	891.95	714.24	728.81	692.13	655.41	587.89
25	SIKKIM	30.38	31.7	32.02	10.64	12.05	12.49	14.77	19.42	15.21	9.3	17.51	11.6	11.62	10.89	16.67
26	TAMIL NADU	367.36	382.46	409.61	169.5	150.35	154.12	155.29	174.68	175.08	121.61	185.1	191.4	180.99	123.41	90.73
27	TELANGANA	200.65	212.24	189.25	88.77	97.71	106.42	117.03	133.09	111.89	775.01	843.56	592.47	131.4	123.18	354.5
28	TRIPURA	62.06	68.31	64.81	28.07	31.68	39.97	39.48	43.73	38.73	32.26	83.93	42.77	55.18	51.73	48.12
29	UTTAR PRADESH	1,006.43	1,029.22	1,146.18	477.69	490.31	646.46	602.41	621.95	639.54	539.09	472.52	616.77	713.95	625.27	555.26
30	UTTARAKHAND	135.01	111.48	127.15	63.57	60.06	98.18	90.88	71.86	99.69	68.42	110.28	138.2	99.17	92.97	54.59
31	WEST BENGAL	436.53	431.09	464.28	199.68	216.85	288.75	437.17	418.97	423.68	810.48	996.68	599.45	917.82	890.28	351.4
	<b>Total</b>	<b>9,007.64</b>	<b>9,053.23</b>	<b>9,677.37</b>	<b>4,233.31</b>	<b>4,206.99</b>	<b>5,197.96</b>	<b>5,813.25</b>	<b>5,875.16</b>	<b>5,327.86</b>	<b>6,506.80</b>	<b>6,968.15</b>	<b>6,071.83</b>	<b>6,775.16</b>	<b>5,143.02</b>	<b>4,141.22</b>